And particularly for a scheme like eradicating malaria, for such an important scheme, the Government would have made necessary hinds available if the Ministry had pressed this point further. If the Health Ministry fails to take effective steps to check the increasing malaria menace in the Union Territory of Delhi, I am sure, the Delhi citizens will be exposed to what the experts described as the malaria explosion. There is an immediate need for taking preventive measures for mosquito breeding and particularly in the weeds which are grown in the rivei-bed of the Jamuna and in the tanks in and around Delhi, and the gutters and the stagnant waterpools must be taken care of immediately. Otherwise, the rainy season is approaching and we are sure to have more malaria cases, and even deaths are not ruled out completely.

Sir, apart from malaria, T would also like to mention that this mosquito breeding is responsible for filaria cases also. And if, unfortunately, we have filaria cases in Delhi, then it will be another great menace which must be stopped and stopped immediately. T hope this is enough notice tor the Health Ministry to take effective, immediate measures to stop this mosquito breeding and ensure safety and health of the citizens of this capital city.

SHRI A.K.M. ISHAQUE: Sir, the hon. Membei has expressed his anxiety at the resurgence of malaria in Delhi and has made tome valuable suggestions. J have 'aken note of those valuable suggestions.

## THE TOKYO CONVENTION BILL, 1974

IHfc MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHA-DUR) Sir, I move:

that the following amendments made by the Lok Sabha in the Tokyo Convention Bill, 1974, be taken into consideration, namely: -

**Enacting Formula** 

1. That at page 1, line 'Twenty-fifth' substitute 'Twenty-sixth\*.

2. That at page 1. line 5, for "1974" substitute '1975'.

The question was put and the motion was adopted.

SHRI RAJ BAHADUR: Sir, I beg to move:

'That the amendments made fcy the Lok Sabha in the Bill be agreed to "

The question was put and the motion was adopted.

The amendments were agreed to.

## REPORT OF TJiE COMMITTEE ON **PETITIONS**

SHRI SAL1L KUMAR GANGUL1 (West Bengal): Sir, I beg to present thr: Forty-seventh Report of the Comm'.ftee on Petitions

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.U0 P.M.

> The House then adjourned for lunch at fifteen minutes past one of the clock.

2 p.M.

The House reassembled after lunch at Lhree minutes past two of the clock, Mr. Deputy Chairman in the Cliu'r.

DISCUSSION ON THE WORKING OF THE MINISTRY OF COMMERCE

DR. K. MATHEW KURIAN (Kerala): Mr. Deputy Chairman, Sir, I think it is in (he fitness of things that we have decided to discuss the Ministry of Commero: today. The Ministry of Commerce happen) to be one of the important Ministries o'; the Government of India which is concerned with not only our exports but also our imports. It is equally important as a Ministry which has the largest number of skeletons in its cupboards'. It is a Ministry which has received varied attention from the public as it is the Ministry which han the largest skeletons in its cupboards. Apail, from that, I am not going into that as-